

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 24th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01133/2014.

Jitendra Kumar Saraswat.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri S.V. Singh (absent)
Shri R.K. Shukla (absent)

Advocate for the Respondents: Shri Ravi Prakash Singh

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

Shri Ravi Prakash Singh, counsel for respondents is present. .

It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**